

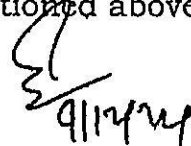
**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI**

**C I R C U L A R**

As informed by the IT Cell, due to a technical glitch, Admit Cards for the Tier-II (Written Test) Departmental Examination have been issued to some disqualified candidates as well. Any Admit Card downloaded or printed by such disqualified official(s) other than the 115 shortlisted qualified candidates will be considered invalid and do not make them eligible and entitled to appear in Tier-II (Written Test) Departmental Examination.

Therefore, it is impressed upon all the quarter concerned that only 115 shortlisted qualified candidates are eligible to appear in the Tier-II (Written Test) Departmental Examination scheduled for **15.12.2024 (Sunday)** at **11.00 a.m. in Conference Hall, 6<sup>th</sup> Floor, Extension Block, Tis Hazari Courts, Delhi (REPORTING TIME:- 10 A.M.)**.

Therefore, only 115 shortlisted qualified candidates shall report for the Tier-II examination on the date, time and venue mentioned above.



**(SANJAY GARG-I)**

Principal District & Sessions Judge (HQs)  
Delhi

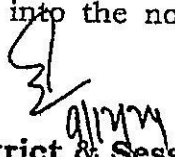


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No. \_\_\_\_\_/Recruitment Cell/Promotion/JJA(Deptt. Test)/2024 Dated, Delhi the ~~09~~ DEC 2024

**Copy forwarded for information and necessary action to:-**

1. The Office of Secretary General, Hon'ble Supreme Court of India, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
2. The Registrar General, Hon'ble High Court of Delhi, New Delhi with the request to circulate the same amongst the staff of this establishment working there on diverted/deputation basis.
3. The Ld. Principal District & Sessions Judge, West, East, North-East, Shahdara, New Delhi, South-West, North-West, North, South, South-East, Rouse Avenue District Court, Delhi/New Delhi, with the request to circulate the same in their respective District.
4. The Principal Judges, Family Courts in all the Districts with the request to circulate the same amongst the staff of this establishment working there on deputation/diverted capacity.
5. Sh. Rajesh Kumar Goel, Ld. District Judge (Comm. Court), Central, THC/ Ld. Chairperson (Selection Committee), Delhi for information.
6. All the officers of Delhi Higher Judicial Service/ Delhi Judicial Service (Central District) with the request to bring the same into the notice of staff working under their control.
7. The Personal Office of undersigned.
8. The Member Secretary, NALSA, with the request to circulate the same amongst the staff of this establishment working in diverted/deputation basis.
9. The Member Secretary, DSLSA, with the request to circulate the same in all the DSLSA Districts and bring into the notice of staff of this establishment working in diverted/deputation basis.
10. The Dealing Official, Website Committee, Delhi, with the direction to upload the circular on the website of District Courts, Delhi.
11. For uploading on LAYERS.
12. R & I Branch of all districts, to affix copy of this circular on the Notice Board of their concerned court complexes.
13. All the Sr. Administrative Officers (J)/ Administrative Officers (J), Accounts Officer/Assistant Accounts Officer,/ Branch In-charges, Central District, THC, Delhi with the directions to bring the same into the notice of staff working under their control.

  
**Principal District & Sessions Judge: (HQs)  
Delhi**